

for electrical engineering, shipbuilding etc. to India on medium-term credit; and

(b) if so, at what stage is the matter?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** (a) and (b). Yes, Sir. Some offers have been received from "Intertrade, Yugoslavia," which are being processed by the State Trading Corporation in consultation with prospective buyers.

**श्री बिभूति मिश्र :** मैं जानना चाहता हूँ कि कितने का सामान आयेगा और कब तक आयेगा ?

**श्री सतीश चन्द्र :** वे क्या दे सकते हैं और हम उनसे क्या लेगे इसके बारे में बातचीत चल रही है ।

**श्री बिभूति मिश्र :** क्या भारत सरकार ने उन्हें बताया है कि हमें यह सामान चाहिये और इतने दिनों में हमको यह मिलना चाहिये ?

**श्री सतीश चन्द्र :** जी हाँ, उनके साथ बातचीत हुई है कि यहाँ से चार, लाख, माईका, आयरन, कपड़े, कैनू नट, कायर आदि युगोस्लाविया जा सकता है और उधर से इलेक्ट्रिक का सामान, कुछ मशीनें इत्यादि आ सकती हैं ।

**श्री रघुनाथ सिंह :** शिप बिल्डिंग के वास्ते भी एक योजना है । उसके वास्ते वहाँ से हमें क्या सहायता प्राप्त होगी, यह मैं जानना चाहता हूँ ?

**श्री सतीश चन्द्र :** शिप बिल्डिंग के बारे में बातचीत हुई थी । उन्होंने कहा कि वे डेफेंड पेमेंट बेसिस पर कोई शिप नहीं दे सकते क्योंकि उनके साधन बहुत सीमित हैं । इसके अलावा उन्होंने यह कहा कि अगर हिन्दुस्तान की कोई शिपबिल्डिंग की योजना हो तो उसमें वे शिरकत कर सकते हैं । ट्रांसपोर्ट मिनिस्ट्री उसके ऊपर चौर कर रही है ।

**Kumari M. Vedakumari:** May I know whether this agreement with Yugoslavia would enable us to pay for the purchases to be made?

**Shri Satish Chandra:** The State Trading Corporation has entered into an arrangement with 'Intertrade', the Foreign Export Organisation of Yugoslavia that the purchases made by Yugoslavia from India will be paid for in Indian rupees and will be utilised for repurchase of Indian goods by Yugoslavia.

**Kumari M. Vedakumari:** May I know whether the interest charged on deferred credit is lower than the European market?

**Shri Satish Chandra:** It is likely to be lower than the West European rate of interest

#### Labour Tribunals

\*1238. **Shri Sanganna:** Will the Minister of Labour and Employment be pleased to state:

(a) whether any cases of non-implementation of the awards of the labour tribunals by the industrial concerns have been reported to Government by the Trade Unions in the country; and

(b) if so, the action taken thereon?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes, cases of alleged non-implementation of awards are reported to Government from time to time.

(b) Appropriate action is taken according to the requirement of each case.

**Shri Sanganna:** May I know what safeguards have been provided against the non-implementation of the awards and what penalty has been provided?

**Shri Abid Ali:** Penalty is provided for in the Act. We take action whenever a complaint is made to us. Our industrial relations machinery takes up the case. Sometimes settlement is arrived at and sometimes prosecution is filed.

**Shri Prabhat Kar:** May I know whether it is a fact that in cases where the Regional Labour Commissioner has asked for the permission of the Government for the prosecution of the employers, the Government has not sanctioned the prosecution?

**Shri Abid Ali:** Wherever necessary we had sanctioned prosecutions. Prosecutions have been filed and some individuals have been fined also.

**Shri Prabhat Kar:** May we know the number of prosecutions, say in 1957?

**Shri Abid Ali:** I have figures for three years; one in 54, another in 54 and the third in 57.

**Shri Punnoose:** May I know whether this was one of the subjects under discussion in the last Labour Ministers' Conference and, if so, what was the recommendation of that Conference?

**Shri Abid Ali:** It was discussed and a code has also been formulated according to which both the parties have to carry out their part of the contract so far as this particular subject is concerned. A Steering Committee was also thought of so that there should be a tripartite committee at every level, the industry, the Centre and local. A Special Officer is to be appointed both in the Centre and in the States to watch the implementation of the awards.

**Shri Surendranath Dwivedy:** Is it a fact that the Villers Colliery, Talcher, has not implemented the award since 1956 and no prosecution has been launched against it?

**Shri Abid Ali:** They are in financial difficulties and Government have persuaded them to pay. They are paying whenever some amount is available.

#### Engineering Goods

\*1241. **Shri Raghunath Singh:** Will the Minister of Commerce and Industry be pleased to state what is the prospect of the export of engineering goods from India at present?

**The Minister of Commerce (Shri Kanungo):** Quite encouraging.

**श्री रघुनाथ सिंह :** मंत्री महोदय ने कहा कि एनफोर्जिंग है। यह तो अच्छी बात है। लेकिन मैं यह जानना चाहता हूँ कि पारसाल के मुकाबले इस साल इसमें कितनी उन्नति हुई है, एक्सपोर्ट में ?

**श्री बन्कनो :** उन्नति चल रही है। ए. करोड़ से सात करोड़ पहले हुआ। अब तक करीब साठे तीन करोड़ तक पहुँच गया है और भाड़ा भी बढ़ने वाली है।

**Shri Harish Chandra Mathur:** May I know which of the countries offer a good market for our engineering products?

**Shri Kanungo:** We mostly concentrate upon West Asia and East Asia.

**Shri R. Ramanathan Chettiar:** May I know what is the total amount of export of engineering goods from our country?

**Shri Kanungo :** I have answered that, last year it was a little more than Rs 7 crores

#### Sati Food Industry

\*1242. **Shri Dasaratha Deb:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any amount was granted to the Government of Tripura for 1952 to 1956 for patronising Sati Food Industry in Tripura;

(b) if so, the amount granted so far;

(c) the progress that has been made;

(d) whether any scheme has been submitted to Government by any private organisation; and

(e) if so, what are those plans and what steps have been taken so far thereon?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (e): The scheme for the development of Sati